वाणी के महानिदेशक को अब तक कितने अभ्या-वेदन प्राप्त हुए है; और

(ख) इन में से कितने अभ्यावेदनों पर निर्णय कर लिया गया है और विचाराधीन अभ्यावेदनों पर निर्णय न लेने के क्या कारण हैं?

t[Representation from the Transmission Executives

928. SHRI RAJNARAIN: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

- (a) the number of representations so far received by Government or the Director General of the" All India Radio from the Transmission Executives individually or collectively through their Association regarding the increase in their pay scale and improving their service conditions; and
- (b) how many of these representations have so far been disposed of and what are the reasons for not disposing of the pending representations?

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री (श्री आई० के० गुजराल):

- (क) यदि कोई निर्धारित अवधि बताई जाए तो प्राप्त अभ्यावेदनों की ठीक ठीक संख्या दी जा सकती है। ट्रांसमिशन एक्जिक्युटिव से या तो व्यक्तिगत रूप से या उनकी एसोसिएशन के द्वारा सामूहिक रूप से बड़ी संख्या में अभ्यावेदन प्राप्त हए हैं।
- (ख) इन अभ्यावेदनों का मुख्य विषय वेतन-मानों में संशोधन करना है। इस विषय पर निर्णय ले लिया गया है और उनको बता दिया है कि संशोधन सम्भव नहीं है। अकाशवाणी के कार्यक्रम संवर्ग के पुनर्गठन से सम्बन्धित प्रस्तावों के सन्दर्भ में उनकी सेवा शर्तो से सम्बन्धित न्यत कुछ मामले विचाराधीन है।

t[THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Precise number of representations received

can be given for a certain specified period. A large number of representations have been received from Transmission Executives, either individually or collectively through their Association, from time to time.

(b) The main subject of these representations was revision of pay scales. This point has been disposed of and they have been informed that a revision is not possible. Some matters concerning service conditions are under consideration in the context of proposals for reorganisation of programme cadre of AIR I

टांसमिशन असिस्टेन्ट

929. श्री राजनारायण : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

- (क) 1958 के पहले के ट्रांसिमिशन असि-स्टेंटों और 1958 के बाद के ट्रांसिमिशन एक्जी-क्यूटिवों के कार्यों एवं उत्तरदायित्वों में क्या अंतर है; और
- (ख) क्या इन दोनों पदों के बेतन-क्रमों में कोई अन्तर है ?

t[TRANSMissiON ASSISTANTS

929. SHRI RAJNARAIN: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

- (a) the difference between the duties and responsibilities of the pre-1958 Transmission Assistants and those of post-1958 Transmission Executives; and
- (b) whether there is any difference between the pay scales of these two posts ?]

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री(श्री आई० के० गुजराल):

(क) 1958 के पूर्व के ट्रांसिमशन सहायकों को इ्यूटी अफसरों के रूप में अपने कार्य के अतिरिक्त प्रसारित कार्यक्रमों के बारे में स्वतन्त्र रूप से अपनी राय देनी होती थी। 1958 के बाद के ट्रांसिमशन एक्जीक्यूटियों का काम केवल प्रोड्यूसरों, सहायक प्रोड्यूसरों और प्रोग्राम एक्जीक्यूटियों की सहायता करना है।

(ख) जी हां । ट्रांसिमशन सहायक के पद का वेतन-मान 250-15-340; द ०अ ०-20-400 रुपए था, जबिक ट्रांसिमशन एक्जीक्यटिव के यद का वेतन-मान 210-10-290-15-320-द ० अ ०-15-425-द ० अ ०-15-470 रुपये है ।

Written Answrs

t[THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) (a) The pre-1958 Transmission Assistants were required to give their independent assessment of programmes broadcast in addition to their functions as Duty Officers. The post-1958 Transmission Executives are required only to assist Producers, Assistant Producers Executives. Programme

(b) Yes. The post of Transmission Assistant carried a pay scale of Rs. 250-15-340-EB-20-400, whereas that of Transmission Executive is Rs. 210-10-290-15-320-EB 15-425-EB-15-

आकाशवाणी में ट्रांसमिशन एक्जीक्यूटिवों समयोपरि भत्ता

930. श्री राजनारायण: क्या सुचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि:

- (क) आकाशवाणी में कितने ट्रांसिमशन एकजीक्यटिवों को समयोपरि काम करना पहला है ;
- (ख) कितने ट्रांसिमशन एक्जीक्यटिव ऐसे है जिन्हें सारें साल उनके बदले में छड़ियां या अवकाश नहीं मिल पाते हैं ;
- (ग) क्या जनवरी से दिसम्बर 1968 तक की अवधि में समयोपरि काम करने के लिये उन्हें कोई समयोपरि भन्ता दिया गया ;
- (घ) यदि हां, तो उसका व्यौरा क्या है ; और
 - (ङ) यदि नहीं, तो उसके क्या कारण हैं ?

t[PAYMENT OF OVERTIME ALLOWANCE TO THE TRANSMISSIONS EXECUTIVES OF A.I.R.

930. SHRI RAJNARAIN: Will the AND Minister of INFORMATION

BROADCASTING AND COMMUNI-CATIONS be pleased to state:

to Ouestions

- (a) the number of Transmission Executives of All India Radio who have to work overtime:
- (b) the number of those Transmission Executives who are n ot able to avail of holidays or leave in lieu thereof throughout the
- (c) whether any amount of overtime allowance has been paid to them during the period from January to December, 1968 for working overtime;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor ?]

सुचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री (श्री आई० के० गुजराल) :

(क) से (ङ) सूचना एकत्र की जा रही है और यथासमय सदन की मेज पर रख दी जाएगी।

t|THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) to (e) The information is being collected and will be laid on the Table of the House.]

MEMORANDUM FROM BURMA TAMIZHAR REHABILITATION ASSOCIATION

- 931. SHRI THILLAI VILLALAN: Will the LABOUR Minister of REHABILITATION be pleased to state:
- (a) whether Government have recently received any memorandum from the Burma Tamizhar Rehabilitation Association of Tamil Nadu:
- (b) if so, what are the grievances ventilated in the memorandum and what is the assistance asked for; and
- (c) what steps have been taken by Government for the rehabilitation of Burma repatriates now residing in Tamil Nadu and in particular in Madras City?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) Yes.

(b) and (c) A statement is attached. I [See Appendix LXVII, Annexure No.